

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 360**  
TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018

**REMUNERATIVE PRICE FOR SUBABUL AND EUCALYPTUS**

\*360. SHRI Y.V. SUBBA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण  
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be pleased to state:

- (a) whether the Government is aware of the problems being faced by Subabul and Eucalyptus farmers in Andhra Pradesh and if so, the details thereof;
- (b) whether it has also come to the notice of the Government that companies are forming a cartel and bringing down the price of Subabul and Eucalyptus, thereby depriving the farmers of the remunerative price for their produce and if so, the details thereof;
- (c) whether the Government is considering to purchase Subabul and Eucalyptus from farmers through Market Intervention Scheme so as to provide them remunerative prices for their produce; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½â"ããè

(SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 360 DUE FOR REPLY ON 20<sup>TH</sup> MARCH, 2018.**

(a) & (b): No Madam. No such matter has come to the notice of this Ministry. However, Government of Andhra Pradesh has received some complaints that farmers are not getting the rates as fixed by the State Government for Subabul & Eucalyptus. To address such problem of farmers, Government of Andhra Pradesh has constituted a Committee with Group of Ministers to examine the issues relating to their trading and framing guidelines for streamlining the purchases of Subabul, Eucalyptus, Casuarina at rate fixed by the Group of Ministers. Further the Group of Ministers has suggested Andhra Pradesh Forest Development Corporation not to sell their Subabul, Eucalyptus, Casuarina to the paper mills till the completion of stocks with the farmers.

(c) & (d): Subabul & Eucalyptus do not come under Market Intervention Scheme and there is no proposal under consideration for purchase of Subabul & Eucalyptus under the Scheme. Procurement for such produce is State specific issue and fetched price for the produce varies from State to state and the purpose for which it is used.

For providing remunerative price to farmers in Andhra Pradesh, the Committee of Group of Ministers of Government of Andhra Pradesh has fixed minimum prices for Subabul, Eucalyptus & Casuarina.

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